


**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 10<sup>th</sup> February, 2021

No. LJ(B)53/93/Pt/120 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within East Khasi Hills District with immediate effect and until further order:

Sl. No.	Name of the Officer	Designation
1	Shri Joy Rynjah	Junior Cooperative Officer, O/o Asstt. Registrar Coop. Societies, East Khasi Hills District, Shillong
2	Shri Mangkara Syiem	Asst Soil & Water Conservation Officer Survey Division, Polo, Shillong.

  
(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Memo No. LJ(B)53/93/Pt/120 -A,

Dated Shillong, the 10<sup>th</sup> February, 2021

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/9, dated 19<sup>th</sup> January, 2021.
3. Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.